

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 328

IA-1931/2023 IA-4321/2020

In

IB-1330(ND)/2019

IN THE MATTER OF:

M/s. Elan Professional Appliances Pvt. Ltd

.....APPLICANT/PETITIONER

Vs

M/s. Customized Kitchen (India) Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 12.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent: Mr. Manasvi, Proxy Counsel for R-1 in IA 4321/2020.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-1931/2023 IA-4321/2020:-

On the request made by the Learned Counsel appearing for the Respondents,
the matter is adjourned to **08.05.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**